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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA (CAA) No.101/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

Name of the Company:

Sierra Investments Pvt. Ltd.

Whitefield Chemtech Pvt. Ltd.

Nirayu Pvt. Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SWATI SOPARKAR

ADVOCATE

APPLICANTS

Suali-Saparless

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<u>ORDER</u>

Learned Advocate Mrs. Swati Soparkar present for Applicants.

Heard arguments of Learned Counsel for Applicants.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER HIDICIAI

Dated this the 13th day of September, 2017.